

(e) and (f). As per the Textile Policy, takeover by the Government of sick units does not provide solution to the problem of sickness and the Government would not, as a rule, intervene in such cases. However, the case of rejuvenation of Krishna Mills, Beawar would be decided by the BIFR, based on the unit's economic viability and other related factors.

[English]

Conversion of Dry Latrines Into Sanitary Latrines

673. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total amount of outlay fixed to convert the dry latrines into sanitary latrines under the low cost sanitation programme during Eighth Five Year Plan;

(b) the details of programme drawn up in this regard;

(c) whether sanitation programme is expected to be completed in the entire country by the end of Eighth Five Year Plan; and

(d) if so, whether the instructions have been given to expedite the work to the State Governments?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) The outlays for the Eighth Five Year Plan are yet to be finalised by the Planning Commission.

(b) and (c). The Government of India has launched an integrate scheme of Low Cost Sanitation and Liberation of Scavengers for the elimination of manual scavenging to the maximum possible extent in the 8th Five Year Plan. Under this scheme, 500 towns

with a population of less than 5 lakh are to be declared scavenging free annually. This scheme is being implemented through urban local bodies by replacing dry latrines or construction of low cost sanitation units where open defecation is resorted to. The scheme is being operated through Housing and Urban Development Corporation (HUDCO) by providing a mix of subsidy from the Central Government and loans from HUDCO in a synchronised manner to the State Governments/Union Territories as per the following financing pattern.

EWS- 45% subsidy, 50% and 5% beneficiary contribution.

LIG- 25% subsidy, 60% loan and 15% beneficiary contribution MIG/HIG - Nil Subsidy, 75% loan and 25% beneficiary contributions . 700 towns had been allocated, State-wise on the basis of urban population during 1990-91 so as to achieve the target of 500 towns after allowing for slippages during implementation.

(d) Yes, Sir.

[Translation]

Ration Cards to Slum-Dwellers In Delhi

674. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the issuing of ration cards to the slum-dwellers in Delhi has been discontinued;

(b) if so, the reasons therefor; and

(c) when the Government purpose to start issuing new ration cards to the slum-dwellers?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a)

No, Sir. However, dwellers of jhuggi-jhomparis which have come up after 31.1.1990 are not entitled to being given ration cards.

(b) The Delhi Administration undertook a survey of jhuggi-jhompari clusters in 1990 as an one time exercise, to issue permanent ration cards for all dwellers of J.J. clusters that existed till 31.1.1990.

(c) Delhi Administration have reported that presently they have no proposal under consideration.

[English]

Steps to Make Indian Institute of Advanced Study, Shimla More Effective

675. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken by the Government to make the Indian Institute of Advanced Study, Shimla more effective and performance-oriented;

(b) whether a Government Body therefor has been constituted and if so the criteria for appointing the members on it; and

(c) the details of the functions to be performed by the New Governing Body?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) Government restructured the administrative and academic set-up of Indian Institute of Advanced Studies in 1984 on the basis of the recommendation of an Expert Committee headed by Shri Krishna Kriplani. The Governing Body of the Institute, according to the revised rules consists, inter-alia, of a Chairman who is an eminent scholar nominated by the Central

Government; Institutional members like Chairman of University Grants Commission, Indian Council of Social Science Research, Indian Council of Philosophical Research, Indian Council of Historical Research and Director General of Council of Scientific and Industrial Research; 2 Vice-Chancellors and representatives of Ministry of Finance and Education. The main function of the Governing Body is to take all necessary action to carry out the objects of the Society which include, inter-alia, to undertake, organise, guide and promote advanced research in selected subjects in Humanities, Indian Culture, Comparative Religion, Social and Natural Sciences.

[Translation]

Report of Enquiry Committee on Electropathy

676. SHRIMATISUBHASHINI ALI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the enquiry committee on Electropathy/Electrohomoeopathy system of medicine has submitted its report to the Government;

(b) if so, the details of the recommendations made therein;

(c) if not, the date by which it would submit its report to the Government;

(d) the action taken so far to recognise Electro homoeopathy system of medicine; and

(e) the time by which it would be recognised?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) Yes, Sir.